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CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 328 of 1995

New Delhi, dated the 13th November, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Mrs. Sudesh Kalhan,  
(Since expired),  
W/o late Shri Surinder Mohan Kalhan,  
R/o 4/40, Lodhi Colony,  
New Delhi-110003.

..... APPLICANT

(By Advocate: Ms. Bharti Sharma  
proxy counsel for  
Mrs. Rani Chhabra)

VERSUS

1. The Union of India through  
the Secretary,  
Ministry of Defence, South Block,  
New Delhi.

2. Directorate General of Ordnance  
Services,  
Master General of the Ordnance  
Branch,  
Army Head Quarters,  
New Delhi

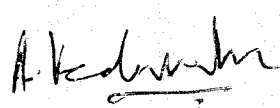
..... RESPONDENTS

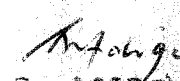
(By Advocate: Shri B. Lall)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Ms. Bharti Sharma states that her client has unfortunately expired and none of her legal heirs seek impleadment as applicant and under the circumstances this O.A. is dismissed as having become infructuous.

  
(DR. A. VEDAVALLI)  
Member (J)

  
(S.R. ADIGE)  
Member (A)

/GK/